

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
20-03-2024 AT 10:30 AM**

**CP(IB) No.493/9/HDB/2018**

**And**

**IA(IBC) 102/2024 in CP(IB) No.493/9/HDB/2018**

u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

Ardee Hitech Pvt Ltd

**...Operational Creditor**

**VS**

Bevcon Wayors Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**IA(IBC) 102/2024**

Ld. Counsel Mr. Preetham Kunapreddy for the applicant present. At request of the Respondent, we allow one weeks' time as a last time. Posted to 01.04.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**